

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

C.P. (IB)/268(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.10.2023**

NAME OF THE PARTIES: **PUNJAB NATIONAL BANK**
INTERANTIONAL LIMITED V/s
STEADFAST SHIPPING PVT. LTD

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Mithilesh Kumar Pandey, Advocate appeared for the Petitioner.
2. Ms. Smita, Advocate i/b Anshul Shah, Advocate appeared for the Respondent.
3. Learned Counsel for the Corporate Debtor submits that OTS proposal has been submitted to the Petitioner Bank and Bank is agreed for the same.
4. Learned Counsel for the Petitioner confirms the same.
5. List this matter on **05.12.2023** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna